

**GOVERNMENT OF INDIA  
RAILWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:1422  
ANSWERED ON:08.03.2007  
CORRUPTION IN TATKAL SCHEME  
Rana Shri Kashi Ram;Singh Deo Smt. Sangeeta Kumari

**Will the Minister of RAILWAYS be pleased to state:**

- (a) whether there is rampant corruption in `Tatkal Scheme of the Railways;
- (b) if so, the details of incidents reported in this regard during 2006-07 and the action taken thereon;
- (c) whether connivance of railway official in such practice have been found;
- (d) if so, the details thereof and the action taken against them; and
- (e) the remedial measures taken by the Railways to curb such activities?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS ( SHRI R. VELU )

- (a) & (b) No Sir. Only one case of special cancellation of Tatkal ticket done after three days has been detected at PRS counter of Diamond Harbour station of Sealdah Division.
- (c) No.
- (d) Does not arise.
- (e) There is no adverse reflection of the merit of Tatkal Scheme. Hence no remedial measure is called for.